

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9547/2017

RAMESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 21-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Vanshaja Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Being criminal matter, Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
21.8.2018

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